Subject:- Allocation of preferential export of sugar to USA under TRQ for the year 2018-19.

In exercise of the powers conferred under Paragraphs 2.04 of the Foreign Trade Policy, 2015-2020, the Director General of Foreign Trade hereby allocates 8424 MTs (Eight thousand four hundred and twenty four metric tons) of raw sugar (at 98 degree pol), out of non-levy (Free Sale) quota for export under Tariff Rate Quota (TRQ) to USA for the US fiscal year 2019 (October 1, 2018 to September 30, 2019).

2. As per Notification No. 3/2015-20 dated 20.04.2015, export of sugar (HS Code 17010000) to USA under TRQ is ‘Free’ subject to the conditions notified in the ‘Nature of Restrictions’ in the above notification.

3. Certificate of Origin, if required, for preferential export of sugar to USA, shall be issued by Additional Director General of Foreign Trade, Mumbai. Other certification requirement, if any, prescribed specifically for export of sugar to USA would continue to be followed.


5. **Effect of this Public Notice:**

   The quantity of raw sugar 8424 MTs (Eight thousand four hundred and twenty four metric tons) to be exported to USA under TRQ upto 30.09.2019 is notified.

(Signed)

(Alok Vardhan Chaturvedi)

Director General of Foreign Trade

Ex-officio Additional Secretary, Government of India

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